

(To be published in Part –I Section – 2 of the Gazette of India)

**Government of India
Ministry of Corporate Affairs**


5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi -110011, dated 21 November, 2012

NOTIFICATION

No.A-12011/10/2009-Ad.II.....The President is pleased to appoint the following candidates to the Junior Time Scale (Group 'A') of Indian Corporate Law Service (PB-3, Rs. 15600-39100/- + Grade Pay of Rs. 5400) from the date mentioned against their names:-

S.No.	Name (S/Sh./Ms/Smt.)	Date of appointment
1.	Bang Manoj Shamsundar	22.10.2012 (Forenoon)
2.	Satya Pal Singh	22.10.2012 (Forenoon)
3.	Ramesh Kumar	22.10.2012 (Forenoon)
4.	Prathibha Ramaswamy	22.10.2012 (Forenoon)

2. The above appointment is subject to the terms and conditions mentioned in the appointment offers, appointment order, recruitment rules and the rules of competent authorities.


21-11-12
(R.K. Pandey)

Under Secretary to Government of India
Ph. No. 2338 3507


To

The Manager,
Government of India Press,
Faridabad (Hindi version enclosed).

Endt. No.A-12011/10/2009-Ad.II

Delhi, dated 21 November, 2012

1. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. Officers concerned. (with instructions to report to ICLS Academy on 16-12-12)
3. Personal File/Service Book.
4. Hindi Section (for translation).
5. Cash Section(2 copies).
6. Guard file.


21-11-12
(R.K. Pandey)

Under Secretary to Government of India